

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated the 4th December, 2024

No. HCM/1/96/BENCH/ The Hon'ble Chief Justice is pleased to constitute Single Bench Vacation court with the following Hon'ble Judges to take up urgent matters during the ensuing Christmas Holidays and Winter Vacation starting from 23rd December, 2024 to 10th January, 2025 as shown below:-

VACATION COURT

Date	Hon'ble Judge for Vacation Court
27 th December, 2024	Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui
7 th January, 2025	Hon'ble Mr. Justice A. Guneshwar Sharma

Further, it is informed that urgent matter pertaining to Civil and Criminal which is sought to be listed before the Vacation Court may be allowed to be filed till 12:00 Noon of 26th December, 2024 (Thursday) and 6th January, 2025 (Monday). They shall be accompanied by separate applications for urgent listing before the Vacation Court clearly mentioning the reasons for urgency.

By Order etc.

Sd/-
(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
Imphal, the 4th December, 2024

No. HCM/1/96/BENCH / 25585-604

Copy to:

1. The Principal Secretary to Hon'ble Chief Justice, High Court of Manipur.
2. The P.S to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Govt. of Manipur.
6. The P.S to Registrar General, High Court of Manipur.
7. The Govt. Advocate, Govt. of Manipur.
8. The Deputy Solicitor General of India.
9. The Registrar, Admin & Vigilance, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Jt. Registrars, High Court of Manipur.
13. All the Deputy Registrars, High Court of Manipur.
14. All the Assistant Registrars, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.

} For kind information and circulation
to the learned members


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
